

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3219
ANSWERED ON 22.03.2022

ELECTRIC VEHICLES

3219. SHRI L.S. TEJASVI SURYA:

Will the Minister of HEAVY INDUSTRIES **भारी उद्योग मंत्री** be pleased to state:

- (a) the details and the number of Electric Vehicles (EVs) currently in operation in the country, particularly in Karnataka and the break up of the same with respect to two, three and four-wheelers;
- (b) the proportion of EVs with respect to the total vehicles being used in Karnataka;
- (c) the number of battery swapping and charging facilities available to EV users in Karnataka, district-wise;
- (d) whether the Government has offered tax incentives and subsidies to encourage the use of EVs and make it affordable for the consumer and if so, the details thereof; and
- (e) whether the Government plans to set up Lithiumion battery recycling centres in the country to tackle the shortage of raw materials and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a) & (b): Sir, as per the e-vahan portal (Ministry of Road Transport and Highways), the details of electric vehicles currently in operation in country including Karnataka is at **ANNEXURE-I**. Further, the proportion of EVs with respect to the total vehicles being used in Karnataka is 0.34 percentage.

(c): Sir, under FAME India Scheme Phase-II, total 172 charging stations have been sanctioned in the State of Karnataka. Out of these 172 charging stations 152 charging stations have been sanctioned in the city of Bengaluru, 10 charging stations each in city of Gulbarga and Mangalore. Under phase-I of the scheme, total 60 charging stations have been installed in the city of Bengaluru.

Further, as informed by the Ministry of Petroleum and Natural Gas as on 01.01.2022, total 100 charging stations and 5 battery swapping facilities are available at the retail outlet in the state of Karnataka.

(d): Following steps have been taken by the Government for adoption of electric vehicles in the country:

- i. The Ministry of Heavy Industries formulated a Scheme Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 to promote adoption of electric/ hybrid vehicles (xEVs) in the country. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores.
- ii. The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country. Drop in battery price will result in cost reduction of electric vehicles.
- iii. Electric Vehicles are covered under Production Linked Incentive (PLI) scheme for Automobile and Auto Components, which was approved on 15th September, 2021 with a budgetary outlay of Rs. 25,938 crore for a period of five years.
- iv. GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/ charging stations for electric vehicles has been reduced from 18% to 5%.
- v. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- vi. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.

(e): Sir, no such proposal for setting up recycling centres for Lithium- ion batteries is under consideration in the Ministry of Heavy Industries. Further, the Government of India on June 9th, 2021 notified the 'National Programme on Advanced Chemistry Cell (ACC) Battery Storage' for achieving manufacturing capacity of 50 Giga Watt hour (GWh) of ACC and 5 GWh of "Niche" ACC with an outlay of Rs. 18,100 crore.

ANNEXURE-I**The details of electric vehicles currently in operation in country including Karnataka**

State Name	Total Vehicle Count	Electric Vehicle Count					Grand Total
		Two Wheeler	Three Wheeler	Four Wheeler	Goods Vehicles	OTHER	
Andaman & Nicobar Island	145,161	1	30	81		47	159
Arunachal Pradesh	242,266	14		5		1	20
Assam	4,578,235	916	50,765	164	7	17	51,869
Bihar	10,067,557	6,076	62,929	127	11	34	69,177
Chandigarh	731,562	338	1,482	196		41	2,057
Chhattisgarh	6,700,786	7,578	5,720	137	1,077	472	14,984
Delhi	12,514,373	19,084	115,753	3,326	50	1,711	139,924
Goa	1,053,309	1,670	29	369	13	41	2,122
Gujarat	20,154,672	18,130	1,968	1,534	26	705	22,363
Haryana	10,600,301	8,969	19,519	207	120	110	28,925
Himachal Pradesh	1,926,751	460	168	41	5	131	805
Jammu and Kashmir	1,804,894	1,609	117	17	6	51	1,800
Jharkhand	6,329,535	3,559	9,451	131	20	59	13,220
Karnataka	26,516,682	65,171	16,489	6,668	136	1,405	89,869
Kerala	15,553,695	13,163	2,274	2,936	37	37	18,447
Ladakh	35,278	12				0	12
Maharashtra	30,414,113	61,848	6,667	6,945	30	1,559	77,049
Manipur	479,856	90	453	2	1	1	547
Meghalaya	445,991	16	10	9	2	0	37
Mizoram	306,662	9	1	2	2	4	18
Nagaland	329,886	44		4	3	3	54
Odisha	9,667,066	12,807	1,948	152	16	44	14,967
Puducherry	1,199,730	1,628	36	73	8	21	1,766
Punjab	12,281,051	7,044	3,440	124	34	24	10,666
Rajasthan	16,994,999	27,613	31,525	962	25	27	60,152
Sikkim	93,440	1		11	1	9	22
Tamil Nadu	29,382,741	52,359	4,757	2,427	1,294	226	61,063
Tripura	642,823	70	7,961	11	1	1	8,044
UT of DNH and DD	302,421	76	38	15		16	145
Uttar Pradesh	39,347,563	20,361	268,384	379	59	391	289,574
Uttarakhand	3,279,417	3,015	22,728	192	1	31	25,967
West Bengal	13,853,707	3,193	41,335	683	28	139	45,378
Grand Total	277,976,523	336,924	675,977	27,930	3,013	7,358	1,051,202
